

- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library See No. LT-670/96]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Spices Board, Cochin, for the year 1995-96.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Spices Board, Cochin, for the year 1995-96.

[Placed in Library See No. LT-671/96]

- (4) A copy of the Memorandum of Understanding (Hindi and English versions) between the Export Credit Guarantee Corporation of India Limited and the Ministry of Commerce for the year 1996-97.

[Placed in Library See No. LT-672/96]

Memorandum of Understand between the Neyveli Lignite Corporation Limited and Ministry of Coal for 1996-97.

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRIMATI KANTI SINGH) : Sir, I beg to lay on the Table :

A copy of the Memorandum of Understanding (Hindi and English versions) between the Neyveli Lignite Corporation Limited and the Minister of Coal for the year 1996-97.

[Placed in Library See No. LT-673/96]

12.01 hrs.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF TOURISM (SHRI SRIKANTA JENA): Sir, with your permission, I rise to announce that Government Business during the week commencing Monday, the 2nd December, 1996 will consist of :

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion on the Statutory Resolution seeking disapproval of the Income Tax (Amendment) Ordinance, 1996 and consideration and passing of the Income Tax (Amendment) Bill, 1996.
3. Consideration and passing of the following Bills as passed by Rajya Sabha :-

- (a) The Maulana Azad National Urdu University Bill, 1995.

- (b) The Mahatma Gandhi Antarrashtriya Hindi Vishwavidyalaya Bill, 1995.

12.1½ hrs.

[English]

SHRI P.C. THOMAS (Muvattupuzha) : Sir, the following items may be included in the next week's agenda :-

- (1) Need to cooperate with China and other Asian countries to form an 'Asian Economic Community' similar to the European Economic Community to safeguard the common economic interest of Asian Countries especially in the light of the desire expressed by Chinese premier for more cooperation with India.
- (2) The need to give funds to develop backward areas inhabited by tribals for developmental activities and infrastructure building including construction of roads in Erumapra, Kolani, Mechal, Nellappara, Ambacam Mankompu areas of Kottayam district in Kerala.

[Translation]

PROF. RASA SINGH RAWAT (Ajmer) : Mr. Speaker, please include the following subjects in the next week's agenda :

1. Need to convert national Highway upto Delhi-Jaipur-Ajmer-Vayawar into four lanes to prevent accidents and death of so many people daily due to much traffic on Delhi-Jaipur-Ajmer-Vayawar National Highway.
2. Need to do industrial development in district Ajmer by declaring it as industrially backward district.

[English]

SHRI MANORANJAN BHAKTA (Andaman and Nicobar Islands) : Sir, the following items may be included in the next week's agenda :

- (1) The situation prevailing in the Union Territories which are without Legislature.
- (2) Re: providing adequate air services to Andaman and Nicobar Islands.

[Translation]

SHRI RAMBAHADUR SINGH (Maharajganj) : Mr. Speaker, Sir, the following items may be included in the next week's agenda.

People of Bihar were of the belief that on completion of the Gandak Irrigation Project North Bihar will become foodgrains storage for the country. But even after 25-30

years, this project has not been completed. Thus it has turned into a curse instead of a boon.

The districts of Saran, Sivan and Gopalganj have to suffer most due to this:

[English]

DR. B.N. REDDY (Miryalguda) : Sir, the following items may be included in the next weeks' agenda :-

1. Regarding alleged violation of norms in allotment of houses by the Government of Andhra Pradesh under Indira Awas Yojana.
2. Andhra Pradesh needs new railway lines very badly. I request the Union Government to survey the laying of a new railway line from Hyderabad to Vijayawada along the National Highway No.9 via Nakrekal, Suryapet and Kodad.

[Translation]

PROF. AJIT KUMAR MEHTA (Samastipur) : Sir, the following subjects may be included in the next weeks agenda :

1. There is no coach factory under newly set up railway zone Hazipur. To take a concrete step in the field of industrialisation of this area, I request you to establish a coach Factory near the Samastipur or Ayarpur Railway station under this zone and a Coach Repair Factory near Sharhara Railway Station Yard.
2. At present, the farmers need D.A.P. for the sowing of wheat and calcium fertilizer for other crops which are short not only in Samastipur but also in the whole of Bihar. I, therefore, demand that these fertilizers should be made available soon.

SHRI RAVINDRA KUMAR PANDEY (Giridih) : Sir, the following subjects may be included in the next week's agenda.

The Government should take necessary steps for ensuring proper distribution and sale of essential items under Public Distribution System and Free Sale Market. A Central Supervision Group should be set up to keep a vigil on the distribution system. It should be reviewed from time to time.

SHRI GANGA CHARAN RAJPUT (Hamirpur) (U.P.): Please include the following subjects in the next week's agenda.

1. Bundelkhand is a very backward area in U.P. and M.P. A Declaration should be made to made Bundelkhand a seperate state on the ground of its backwardness by the Union Government as done in the case of Uttarakhand.
2. Every year hundreds of villages of district Hamirpur are affected by the flood resulting

loss of life and property worth crore of rupees on the city. This year also the havoc of the flood in Hamirpur district has occurred which has caused huge loss of about Rs.500 crores. Therefore an amount of Rs.100 crore should be released as flood relief fund, for the people of district Hamirpur.

12.08 hrs.

ELECTIONS TO COMMITTEES

[English]

(i) Coir Board

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : Sir, I beg to move the following :

"That in pursuance of sub-rule (1) (e) of Rule 4 of the Coir Industry Rules, 1954, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Coir Board, for a term to be specified by the Central Government."

MR. SPEAKER : The question is:

"That in pursuance of sub-rule (1) (e) of Rule 4 of the Coir Industry Rules, 1954, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Coir Board, for a term to be specified by the Central Government."

The motion was adopted.

12.08½ hrs.

[English]

(ii) Tea Board

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : Sir, I beg to move the following:

"That in pursuance of Section 4(3) (f) of the Tea Act, 1953, read with rules 4(1) (b) and (5)(1) of the Tea Rules, 1954, the Members of this House do proceed to elect, in such manner as the Speaker may direct, two Members from among themselves to serve as members of the Tea Board, subject to other provisions of the said act and the Rules made thereunder."